Central Administrative Tribunal Principal Bench, New Delhi

OA No.3513/2017 MA No.3746/2017

New Delhi this the 6th day of October, 2017

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Praveen Mahajan, Member (A)

- 1. Vivek Tiwari
 Aged about 26 years
 S/o Shri Virendra Kumar Tiwari
 R/o Village Shahgarh, Post Sivauli Gaurpur
 Distt. Barabanki
 U.P.-225001.
- Brijesh Kumar Saini
 Aged about 24 years
 S/o Shri Vishweshwar Dayal
 R/o VPO-Syalodra via-Patan
 Tehsil-Neem Ka Thana, Sikar, Rajasthan.
- 3. Rohit Singh
 Aged about 27 years
 S/o Shri Anand Kumar Singh
 R/o Village -Palpur, Post-Saidupur
 District Chandauli, U.P. 232103.
- 4. Nathu Ram Sirvi
 Aged about 25 years
 S/o Shri Mangi Lal Sirvi
 R/o 78, Makhya Bazar, Village Patwa
 Tehsil Jaitaran, Distt-Pali
 Rajasthan 306302.
- Kuldeep Meena
 Aged about 21 years
 S/o Shri Jaldhari Meena
 R/o VPO Chandera, Tehsil Sikrai District -Dausa (Rajasthan).
- 6. Mohit Kumar Aged about 28 years S/o Shri Rame Singh R/o Village + Post-Kinouni, Sugar Mill Block Rohata (Meerut) U.P.-250502.
- 7. Akash Singh Aged about 23 years S/o Shri Jay Prakash Singh

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R/o Village – Jamunibari, Post-Chandwak Distt – Jaunpur, UP – 222129.

- 8. Bhoor Singh Meena
 Aged about 25 years
 S/o Shri Ramjee Lal
 R/o A-94, Tapovan Vihar
 Jagatpura
 Jaipur, Rajasthan 302017.
- 9. Anil Kumar Aged about 26 years S/o Shri Harnarayan R/o 473, Dam Colony, Seetapath Road Talabpura, lalitpur (UP)-284403.
- Mahesh Kumar Lamba
 Aged about 23 years
 S/o Shri Sagar Mal Lamba
 R/o Village Pachar, Dataramgarh, Sikar
 Pachar, Rajasthan 332710.
- 11. Devesh Kumar Aged about 27 years S/o Shri Dilip Kumar Jha R/o B-265, Bina Project (N.C.L.) Distt. Sonebhadra, UP – 231220.
- 12. Rajeev Kumar
 Aged about 26 years
 S/o Shri Arun Kumar Singh
 R/o Village Ramapur, PO Sohaon
 Dist. Ballia, UP-277504.
 (Candidates toward SSC JE Exam-2015)

... Applicants

(By Advocate: Shri Ajesh Luthra)

VERSUS

- Union of India
 Through its Secretary
 Department of Personnel & Training
 Ministry of Personnel, Public Grievance & Pension
 North Block, New Delhi.
- 2. Staff Selection Commission
 Through its Chairman (Head Quarter)
 Block No.12, CGO Complex
 Lodhi Road, New Delhi 110 091.Respondents

(By Advocate: Shri Rajinder Nischal)

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ORDER (Oral)

Hon'ble Mr. Raj Vir Sharma:

MA No.3746/2017, filed for joining together, is allowed.

- 2. Heard.
- 3. Issue notice to the respondents.
- 4. Shri Rajinder Nischal, learned counsel accepts notice.
- 5. Shri Ajesh Luthra, learned counsel relied on our order passed in OAs No.895/2017 (decided on 17.03.2017), 903/2017 and 906/2017 (decided on 20th March, 2017) and requested that this OA may also be decided in terms of aforementioned OAs.
- 6. We accordingly, dispose of this OA, in terms of the order passed in the aforesaid OAs.

(Praveen Mahajan) Member (A) (Raj Vir Sharma) Member (J)

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